फ़रमाया था कि आयन्दा राज्यों को केन्द्रीय स**्काटद्वाा दी जाने वाली** आर्थिक सहायता केवल ब्याजमुक्त कर्जों तक ही परिसीमित रहेगी ; श्रीर

(ख) यदि हां, तो क्या यह निर्णय गाडगिल समिति द्वां। अनुमोदित राज-स्थान, पेप्सू तथा मध्यभारत राज्यों को दातव्य विशेष अनुदानों को भी रूपान्त-रित करेगा ?

t[EcoNOMic AID TO STATES

*538. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FINANCE be pleased to state:

- (a) whether, on the 29th of Decem ber 1953, while giving his end-of-theyear review of the economic situation, he stated that the economic aid to be given by the Central Government to the States in future would be limited to interest-free loans only; and
- fb) if so, whether this decision would also alter the nature of the special grants recsommended, by the Gadgil Committee for the States of Rajasthan, PEPSU and Madhya Bharat?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) No, Sir.

(b) Does not arise.

श्री न० सि० चौहान : सेंट्रल बजट में राज्यों के लिए सन् १९५४-५५ में जो २१४ करोड़ की रकम कर्ज के रूप में रखी गई है उसमें से कितना हिस्सा बगैर सुद के दिया जाने वाला है ?

USHRI N. S. CHAUHAN: Out of 214 crores of rupees provided in the Central Budget for loans to be given to the States during 1954-55 what amount will be interest-free?]

SHRI M. C. SHAH: I will refer the hon. Member to the Explanatory Memo-

English translation.

randum. All the information that he requires is given in annexure VII on page 163.

t[SHRi N. S. CHAUHAN: What plan

श्री न० सिं० चौहान: राज्य सरकार से यह कर्जा वापस आ जाय, गवर्नमेंट ने इसके लिए क्या उपाय सोचा है ?

Government have devised to recover loans from the States?]

SHRI M. C. SHAH: Of course, we expect the States to return all these loans given to them.

्रोकड्-बाकी-घन-विनियोजना लेखे के अन्तर्गत प्रतिभृतियां

*५४४. श्री प्र० चं० भञ्जदेव की ओर से श्री न० सिं० चौहान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि रोकड-बाकी-धन-विनियोजन छेखे के अन्तर्गत, १९४८ से १९५१ तक प्रति वर्ष ३१ मार्च को, कितने मूल्य की प्रतिभूतियां सरकार के हाथ में थीं ?

SECURITIES HELD ON CASH BALANCE INVESTMENT ACCOUNT

*544. SHRI N. S. CHAUHAN (On behalf of SHRI P. C. BHANJ DEO): Will the Minister for FINANCE be pleased to state the value of the securities held on the Cash Balance Investment Account of Government on the 31st March of each of the years from 1948 to 1951?]

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): The face value of the securities held on the Cash Balance Investment Account amounted to—

Rs. 66,66 lakhs on 31st March 1948 " 45>37 " " 3ist March 1949 " 47>3° " " 3ist March 1950 " 23,74 " 31st March 195J अरे न० सि० चौहान: सन् १९४८ से १९५१ तक हं साल के ३१ मार्च को सरकार के कब्जे में कितना नकद जमा था?

tESHRi N. S. CHAUHAN: What were the cash balances on the 31st March of each year from 1948 to 1951?]

SHRI M. C. SHAH: Is it about the balances? I have not got those figures. The question asked was about the amounts invested in securities for which information was collected.

SHRIMATI SHARDA BHARGAVA: On a point of order, Sir, is it not necessary that when the notice of a question is given in Hindi the reply should also be given in Hindi?

MR. CHAIRMAN: Whenever any question is put and is allowed, the answer has to be given.

SHRIMATI SHARDA BHARGAVA: I want to ask as to why when notice of a question is given in Hindi the answer should also not be given in Hindi.

MR. CHAIRMAN: No, here are no rules, but often when the notice of the question *is* in English they give answers in Hindi, and so it does not make any difference.

Ouestions are over.

WRITTEN ANSWERS TO QUESTIONS

SAHITYA AKADAMI

*549. SHRI J. V. K. VALLABHARAO: Will the Minister for EDUCA-WON be pleased to state:

- ..i) me names of the members of the governing body of the Sahitya Akadami and the regions from which they were chosen; and
 - (b) the basis on which they were

English translation.

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) A statement showing the names of the members of the General Council of the Sahitya Akadami is placed on the Table of the House. [See Appendix VII, An-nexure No. 249.]

(b) The members have been nominated and selected in accordance with the constitution of the Akadami as contained in the Government Resolution No. F.6-4/51-G2(A), dated 15th December, 1952, copies of which are available in the Parliament Library.

अन्तर्राष्ट्रीय सम्मेलनों को प्रतिनिधि

*५५१. प्रो० रा० धा० सिह विनकर: क्या शिक्षा मंत्रो यह बताने की क्रमा करेंगें कि:

- (क) पिछले तीन वर्षी में कितने ऐसे अन्तर्राष्ट्रीय सम्मेलन हुए जिनमें भारत सरकार के शिक्षा विभाग ने सरकारी खर्चे पर प्रतिनिधि भेजे ; ग्रौर
- (ख) उन लोगों के नाम क्या हैं, जो इन प्रतिनिधि-मण्डलों में सम्मिलित किये गये ?

T[DELEGATES TO INTERNATIONAL CONFERENCES

- *551. PROF. R. D. SINHA DINKAR: Will the Minister for EDUCATION be pleased to state:
- (a) the number of international conferences held during the past three years to which the Ministry of Education sent delegations at Government expense; and
- (to) what are the names of the persons who were included in those delegations?]

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND